

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
B.A. No. 4521 of 2020**

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioner : Mr. R.S. Mazumdar, Sr. Advocate
For the State : Mr. Saket Kumar, APP

02/ 21.07.2020 Heard through V.C.

2. As prayed for by the learned senior counsel for the petitioner, defects as pointed out by the registry, is hereby ignored.
3. Call for the case diary from the court concerned.
4. In the meantime, learned APP is directed to file counter affidavit including the criminal antecedent report of the petitioner.

(Deepak Roshan, J.)

Pramanik/